Central Administrative Tribunal Principal Bench, New Delhi

C.P. No.89/2013 in O.A.No.690/2011

Wednesday, this the 11th day of July, 2018

Hon'ble Mr. K.N. Shrivastava, Member (A) Hon'ble Mr. S.N. Terdal, Member (J)

- 1. Shri Pradeep Kumar Kapoor s/o late A N Kapoor aged about 57 years r/o 2422/183, Ganesh Pura (A) Tri Nagar, Delhi
- 2. Shri Suresh Kumar Sharma s/o late Dr. D V Sharma Aged about 55 years r/o A/106, Street No.1 Vishwas Nagar, Delhi
- 3. Shri Rajinder Prashad Sharma s/o late Shri Sukh Ram aged 56 years r/o G-14, MCD Flats Gulabi Bagh, Delhi
- 4. Shri Krishan Dhan Kher s/o Shri Balbir Singh aged about 55 years r/o D-80, MCD Flats Azadpur, Delhi
- 5. Shri Jagbir Singh Sharawat s/o Sh. Mehar Singh aged about 54 years r/o B-7/13, Sector 11 Rohini, Delhi – 110 085
- 6. Shri Sunil Kumar Tandon s/o Ram Lal Tandon aged about 56 years r/o 388, Joshi Road, Karol Bagh, New Delhi
- 7. Shri Sri Niwas s/o late Jiya Lal Aged about 55 years r/o A-103, Dilshad Colony, Delhi

..Petitioners

(Mr. Ajesh Luthra, Advocate for Mr. Shyam Moorjani, Advocate)

Versus

- Sh. R K Srivastava
 Director (Local Bodies)
 Office of Municipal Corporation of Delhi
 Behind Ambedkar Stadium
 Delhi Gate, Delhi
- 2. Sh. P K Gupta Commissioner, North Delhi Municipal Corporation Dr. Shayma Prasad, Civil Centre Minto Road, New Delhi
- 3. Sh. S Kumaraswamy Commissioner, East Delhi Municipal Corporation Dr. Shyama Prasad, Civil Centre Minto Road, New Delhi
- 4. Sh. Manish Gupta Commissioner, South Delhi Municipal Corporation Dr. Shayma Prasad, Civil Centre Minto Road, New Delhi
- 5. Sh. Mayank Sharma Commissioner, North Delhi Municipal Corporation Dr. Shayma Prasad, Civil Centre Minto Road, New Delhi
- 6. Sh. J B Singh ADC, East Delhi Municipal Corporation Dr. Shayma Prasad, Civil Centre Minto Road, New Delhi
- 7. Ms. Kiran Dabral ADC, South Delhi Municipal Corporation Dr. Shayma Prasad, Civil Centre Minto Road, New Delhi

..Respondents

(Ms. Neetu Mishra, Advocate for Ms. Rashmi Chopra, Advocate for respondent No.1,

Mr. Vaibhav Pratap Singh, Advocate for Mr. R V Sinha, Advocate for respondent Nos. 2 & 5,

Mr. Pradeep Tomar, Advocate for Ms. Sangita Rai, Advocate for respondent No.3,

Mr. R K Jain, Advocate for respondent Nos. 4 & 7 – *Nemo* for respondent No.6)

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ORDER (ORAL)

Mr. K.N. Shrivastava:

This C.P. is filed for alleging non-compliance of Tribunal's order dated 27.01.2012 passed in O.A. No.690/2011, in which the only direction issued was to finalize the Recruitment Rules. Ms. Neetu Mishra, learned proxy counsel for respondent No.1 submits that the Recruitment Rules in respect of Superintendent (Public Health) and Public Health Inspector have been notified in the Gazette of Govt. of NCT of Delhi on 14.06.2017, which are placed on record.

2. In view of it, we are of the view that the order of this Tribunal has been duly complied with. Accordingly, this C.P. is closed. Notices issued to the respondents are discharged.

(S.N. Terdal) Member (J) (K.N. Shrivastava) Member (A)

<u>July 11, 2018</u> /sunil/